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MINISTRY OF FINANCE

(Department of Revenue)

CORRIGENDUM

New Delhi, the 4th June, 2026

G.S.R. 439(E).—In the notification of the Government of India, Ministry of Finance (Department of Revenue) No. 05/2025-Central Excise (N.T.), dated the 31st December, 2025, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 953(E), dated the 31st December, 2025, at page 24, in line 12, *for* “23” *read* “24”.

[F. No. CBIC-190349/72/2025-TRU]

DHEERAJ SHARMA, Under Secy.

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